

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)

Appeal No. 117 of 2011, IA No.192 of 2011,
IA No.193 of 2011, IA No.298 of 2011,
IA No.54 of 2012 and IA No.62 of 2012

Dated : 12th March, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Konaseema Gas power Ltd **... Appellant(s)**

Versus

A.P.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): **Mr. Amit Sibal**
Mr. Jafar Alam
Mr. Siddharth Silwal
Mr. Amardeep Jaiswal
Ms. Nimmi Dhami
Mr. Sanjay Bhat for interveners
with Mr. Shehroz Akhlaq

Counsel for the Respondent(s): **Ms. Surbhi Sharma for R 3-7**
Mr. K.V. Mohan for APERC
with Mr. K.V. Balakrishnan

Appeal No. 100 of 2010
IA No.53 of 2012

Konaseema Gas power Ltd **... Appellant(s)**

Versus

A.P.E.R.C. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Amit Sibal
Mr. Jafar Alam
Mr. Siddharth Silwal
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Ms. Nimmi Dhami
Mr. Sanjay Bhat for interveners
with Mr. Shehroz Akhlaq

Counsel for the Respondent(s): Ms. Surbhi Sharma for R 3-7
Mr. K.V. Mohan for APERC
with Mr. K.V. Balakrishnan

ORDER

The Learned Counsel for the Appellant has finished his arguments.

Post the matter on **09.04.2012 at 2.30 p.m.** for making reply by the Learned Counsel for the Respondents No. 3 to 7.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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